Annexure-3

Name of the corporate debtor: Neelkantham Systems Private Limited Date of commencement of CIRP: 30.01.2025 (order received on 10.02.2025)

List of creditors as on: 03-03-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors):

(Amount in Rs.)

SI ·	Name of	Details of claim received			Details of claim admitted						Amount of any	Amou		Remarks,
N o.	credit or	Date of receipt		Amo unt of claim admit ted	Nature of claim		Amount covered by	Whether related party?	% of voting share in CoC	t of conting ent claim	mutual dues, that may be set-off	ntof claim not admits ed	claim under verification	ifany
	ICICI Bank Limited		11,16,13,189.70	-	Financial claim	10,62,10,311.55	2,10,00,000	No	97.19%	-	-	-	11,16,13,189.7	Yet to be determined due to lack of complete documents submitted by the
2	of India	24.02.2025	8,11,972	-	Financial claim	<u>-</u>	-	No	0.71%	- 1	-	-	8,11,972	claimant Yet to be determined due to lack of complete documents submitted by the claimant
	ТОТ	AL	11,24,25,161.7	-	-	10,62,10,311.55	2,10,00,000	-	97.90%	-	-	-	11,24,25,161.7	75%



Name of the corporate debtor: Neelkantham Systems Private Limited

CIN: U51505CT2001PTC014514

Date of commencement of CIRP: 30.01.2025 (order received on 10.02.2025)

List of creditors as on: 03.03.2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs.)

SI.	Category of creditor	Summ	namy of alaims	C	C 1 ·	1.	۵.			ount in Rs.)
	Category of electron	1	nary of claims	Summary of claims			1	Amount of	Details	Remarks, if any
No.	0.		received		admitted		t claims not	claims under	in	
		No. of	Amount	No. of	Amount	claims	admitted	verification	Annexu	
		claims		claims	of				re	
					claims			*		
					admitted				ı	
1	Secured financial creditors	-	-	-	-	-	_	_	1	NA
	belonging to any class of								1	INA
	creditors									
2	Unsecured financial	-	-	-	_	_	_		2	NA
	creditors belonging to							-	2	NA
	any class of creditors			,					,	
3	Secured financial	2	11,24,25,161.7	_				11,24,25,161.7	3	V-4-1-1-
	creditors (other than		, , , , , , , , , , , , , , , , , , , ,				_	11,24,23,101.7	3	Yet to be determined due to
	financial creditors				,0					lack of complete documents
	belonging to any class of							×		submitted by the Claimants
	creditors)									
4	Unsecured financial	1	24,13,795.78					24 12 727 72		
	creditors (other than	•	21,13,773.76	_	-	-	-	24,13,795.78	4	Yet to be determined due to
	financial creditors belonging									lack of complete documents
,	to any class of creditors)									submitted by the Claimants
5	Operational creditors					5				A Committee of the Comm
3	Operational creditors	-		-	-	-	-	-	5	NA

	(Workmen)						T			
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	NA
7	Operational creditors (Government Dues)	1	89,19,160	1	87,64,416	-	-	1,54,744	7	Yet to be determined due to lack of complete documents submitted by the Claimants
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	2,35,72,413.56	1	1,73,51,92 5.56	-	-	62,20,488	8	Claims received from OC is under verification, OC has shared old invoices, to be verified with books of CD
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	with respect to payability NA
	Total	7	14,73,30,531.06	2	2,61,16,34 1.56	373		12,12,14,189.5		

UFC-Unsecured Financial Creditor

